

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.104

New IA-1283/2023

In

IB-292(ND)/2021

IN THE MATTER OF:

Mr. Balaji Durobuild Pvt. Ltd.

.... **APPLICANT/PETITIONER**

Vs.

Sandwoods Infratech Projects Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 06.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Iswar Mohapatra, Advocate for RP

For the Respondent :

ORDER

New IA-1283/2023:-

This is the 10th Progress Report filed by the Resolution Professional under Section 60(5) of IBC, Code 2016 read with Rule 11 of NCLT Rules, 2016. The same is taken on record, subject to just exceptions.

IA disposed of.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)